

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3073**  
**TO BE ANSWERED ON 03.08.2017**

**Drive for Supplying Safe Drinking Water**

**3073. DR. ANUPAM HAZRA:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of people getting safe drinking water throughout the year and during drought season, State-wise;
- (b) whether the Government has launched any special drive to provide safe drinking water in rural areas during 2016-17;
- (c) if so, the details of the number of beneficiaries thereunder, State/UT-wise; and
- (d) whether there is any State-wise scheme for providing safe drinking water during 2017-18 and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) This Ministry under National Rural Drinking Water Programme (NRDWP) provides all weather continuous supply of safe drinking water to rural population through the joint effort of State Government irrespective of ill effect of long term inadequate rainfall resulting in drought. As reported by States on Integrated Management Information System (IMIS), as on 31.07.2017, state-wise rural population getting safe drinking water is at **Annexure-I**.

(b) and (c) This Ministry has launched a National Water Quality Sub-Mission under NRDWP on 22nd March 2017 to provide safe drinking water to about 28,000 arsenic and fluoride affected habitations in the country in a span of 4 years, subject to availability of funds. Further, this Ministry has advised the State to expedite the coverage of ongoing schemes on priority with focus on water quality affected areas especially with arsenic and fluoride contamination, coverage of Sansad Adarsh Gram Yojana (SAGY) villages and declared /verified Open Defecation Free (ODF) villages with piped water supply. As reported by States on Integrated Management Information System (IMIS), 5127 Quality Affected (containing at least one chemical contaminant) habitation has been covered with safe drinking water against the 12812 target habitations in 2016-17. The state-wise details of target and achievement of Quality Affected habitation during 2016-17 is at **Annexure-II**.

(d) As reported by States on IMIS, as on 31.07.2017, state-wise details of ongoing schemes for providing safe drinking water is at **Annexure-III**.

**Annexure-I**

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No - 3073 due for reply on 3.08.2017 (Population in Lakh)			
S.No.	State	Total Fully Covered Rural Population (getting more than 40 litres per capita per day-lpcd)	Total Partially Covered Rural Population (getting less than 40 lpcd)
1	ANDAMAN and NICOBAR	2.35	0.3
2	ANDHRA PRADESH	225.88	137.25
3	ARUNACHAL PRADESH	5.37	7.08
4	ASSAM	164.28	90.7
5	BIHAR	555.13	391.01
6	CHATTISGARH	185.27	9.62
7	GOA	7.3	0.01
8	GUJARAT	371.14	0.04
9	HARYANA	175.22	5.3
10	HIMACHAL PRADESH	54.41	12.45
11	JAMMU AND KASHMIR	61.12	40.69
12	JHARKHAND	257.24	3.79
13	KARNATAKA	164.43	228.24
14	KERALA	102.67	354.54
15	MADHYA PRADESH	526.54	0.74
16	MAHARASHTRA	514.97	117.83
17	MANIPUR	17.46	8.33
18	MEGHALAYA	5.75	20.82
19	MIZORAM	3.43	1.8
20	NAGALAND	8.55	8.51
21	ODISHA	290.8	58.14
22	PUDUCHERRY	3.06	1.32
23	PUNJAB	120.08	14.75
24	RAJASTHAN	226.35	197.45
25	SIKKIM	1.43	3.16
26	TAMIL NADU	369.62	25.6
27	TELANGANA	110.84	95.71
28	TRIPURA	24.59	8.14
29	UTTAR PRADESH	1646.32	14.05
30	UTTARAKHAND	40.95	30.38
31	WEST BENGAL	288.59	263.12
<b>Total</b>		<b>6531.14</b>	<b>2150.87</b>

(source: format C-17 of IMIS)

**Annexure-II**

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No - 3073 due for reply on 3.08.2017			
S.No.	State	Quality Affected Habitations (2016-17)	
		Target	Ach
1	ANDAMAN and NICOBAR	0	0
2	ANDHRA PRADESH	367	53
3	ARUNACHAL PRADESH	11	5
4	ASSAM	662	112
5	BIHAR	1977	587
6	CHATTISGARH	1148	25
7	GOA	0	0
8	GUJARAT	25	25
9	HARYANA	13	10
10	HIMACHAL PRADESH	0	0
11	JAMMU AND KASHMIR	5	3
12	JHARKHAND	1000	261
13	KARNATAKA	1900	999
14	KERALA	100	1
15	MADHYA PRADESH	273	189
16	MAHARASHTRA	149	80
17	MANIPUR	0	0
18	MEGHALAYA	10	0
19	MIZORAM	0	0
20	NAGALAND	16	0
21	ODISHA	800	128
22	PUDUCHERRY	0	0
23	PUNJAB	429	157
24	RAJASTHAN	1200	900
25	SIKKIM	0	0
26	TAMIL NADU	351	55
27	TELANGANA	180	40
28	TRIPURA	524	208
29	UTTAR PRADESH	300	69
30	UTTARAKHAND	6	2
31	WEST BENGAL	1366	1218
<b>Total</b>		<b>12812</b>	<b>5127</b>

(source: format-1 of IMIS)

**Annexure-III**

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No - 3073 due for reply on 3.08.2017		
S.No.	State	No. of ongoing Schemes
1	ANDHRA PRADESH	369
2	ARUNACHAL PRADESH	406
3	ASSAM	7722
4	BIHAR	684
5	CHATTISGARH	3804
6	GOA	2
7	GUJARAT	1507
8	HARYANA	230
9	HIMACHAL PRADESH	541
10	JAMMU AND KASHMIR	2419
11	JHARKHAND	2792
12	KARNATAKA	15336
13	KERALA	323
14	MADHYA PRADESH	3683
15	MAHARASHTRA	7235
16	MANIPUR	688
17	MEGHALAYA	1257
18	MIZORAM	5
19	NAGALAND	91
20	ODISHA	5517
21	PUNJAB	258
22	RAJASTHAN	1861
23	SIKKIM	185
24	TAMIL NADU	31
25	TELANGANA	1552
26	TRIPURA	2274
27	UTTAR PRADESH	5889
28	UTTARAKHAND	253
29	WEST BENGAL	1366
	<b>Total</b>	<b>68280</b>

(source: format C-39 of IMIS)